

ANNEXURE 7

Name of the Corporate Debtor: Electronic Controls & Discharge Systems Private Limited

Date of commencement of CIRP: June 5, 2025

LIST OF CREDITORS AS ON : 23rd September 2025

Amount in I

List of Operational Creditors (Government Dues)

Sl.No	Details of Claimant		Details of claim received		Details of Claims admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% voting share in CoC, if applicable					
1	ESI Corporation	Kerala	July 31, 2025	30,12,294	30,12,294	OC	no	2.78			nil	nil	provisionally admitted
2	EPFO, Kochi	Kerala	July 31, 2025	5,08,83,242	5,08,83,242	OC		46.99					
	Grand Total			5,38,95,536	5,38,95,536			49.77					



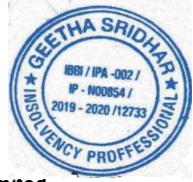
GEETHA SRIDHAR

INTERIM RESOLUTION PROFESSIONAL

Electronic Controls & Discharge Systems Private Limited

IBBI/IPA-002/IP-N00854/2019-2020/12733

AFA Valid till 31.12.2025



Approved in Second CoC Meeting on Sept 25, 2025